

# OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA


## PUBLIC NOTICE

This is for the information of all the concerned who had applied for the post of Clerk on adhoc basis, as advertised by this office vide employment notice No.4 of 2021, that the list of the eligible candidate as well as list of rejected applications is available on the website <https://districts.ecourts.gov.in/ludhiana>, as Annexure 'A-2021' and Annexure 'B-2021', respectively.

In case, any candidate observes any discrepancy in the lists so uploaded, he/ she shall have opportunity to bring the same into the notice of this office uptill 28.9.2021. Thereafter, no objection shall be entertained.

The candidates whose names are appearing in Annexure "A-2021" with remarks of missing testimonials/ photographs etc. are required to bring the requisite documents/ photographs at the time of conduct of written test failing which they shall not be allowed to appear in the same.

Further details regarding the recruitment process will be displayed on the notice board of the Office of the undersigned as well as on the website <https://districts.ecourts.gov.in/ludhiana>, in due course of time. Candidates in their own interest are advised to check the website, frequently. No separate/ individual information will be given to any candidate by this office.

  
District & Sessions Judge,  
Ludhiana

Endst. No. 4813 /G dated, Ludhiana the 24-09-2021

A copy is forwarded to -

1. All the District & Sessions Judges in the State of Punjab;
2. All the Judicial Officers, Sessions Division, Ludhiana to display the notice on the Notice Boards of their Courts and to send compliance report;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana for necessary action;
5. System Officer of this office with the directions to upload the above public notice alongwith aforementioned annexures on the website <https://districts.ecourts.gov.in/ludhiana>.
6. Daftri of this office with a direction to display this notice on the Notice Board of this Office.

  
District & Sessions Judge,  
Ludhiana